

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:2488
ANSWERED ON:14.03.2001
SUPERSESSION
SONTOSH MOHAN DEV

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the Appointments Committee of the Cabinet has decided that there shall be no supersession amongst the officers for promotion to the posts/scales of Deputy Secretary, Director and equivalent posts;
- (b) if so, whether the said decision is applicable to the posts in All India Services and Central Secretariat Services;
- (c) whether the Government have issued formal orders in this regard; and
- (d) if not, by when such orders are likely to be issued?

Answer

MINISTER OF STATE OF DEPARTMENT OF PERSONNEL AND TRAINING ~~DEPARTMENT OF PENSIONS AND PENSIONERS WELFARE~~ IN THE MINISTRY ~~PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS~~ (SMT. VASUNDHARA RAJE)

(a) to (d):- The Appointments Committee of the Cabinet (ACC) has directed that there shall be no supersession in promotion in Central Services amongst those who are considered fit for promotion. This direction of the ACC requires amendment to the guidelines issued by the Department of Personnel and Training for regulating promotions. The matter has been processed for obtaining the requisite approvals and issuing formal orders thereafter. The guidelines for regulating promotions apply to promotion of Central Secretariat Service officers upto the level of Deputy Secretary. The guidelines regulating promotions in the All India Services are already in conformity with the above direction of the ACC.